

**DAILY BOARD DATED 01/12/2020**  
**IN THE COURT OF H.H.J.SHRI. A.N.MARE**  
**COURT ROOM NO.34 ADDL. SESSIONS JUDGE**

<b>Sr.No.</b>	<b>Case Number</b>	<b>Parties Name</b>	<b>Stage</b>
1	MA SC ST Spl. 1107/2018	The State (Goregaon Police Stn.) V/s. Leela Eknath Kamble	Hearing

**DAILY BOARD DATED 02/12/2020**  
**IN THE COURT OF H.H.J.SHRI. A.N.MARE**  
**COURT ROOM NO.34 ADDL. SESSIONS JUDGE**

<b>Sr.No.</b>	<b>Case Number</b>	<b>Parties Name</b>	<b>Stage</b>
1	Spl. CASE 305/20	The State- Mahim Police Station Vs Manisha Rajesh Naik and another	Reply
2	Cri. Appeal 262/2020	M/s. Janata Chemicals P. Ltd. -Aplnt. V/s Kaushal Shreyansh Shah and The State of Maharashtra-Respds.	Awaiting R & P
3	Spl. Case 637/2020	The state of Maharashtra through Matunga Police Staion, Mumbai. Vs Sajalkumar Sadhucharan Chatopadhyay	Reply

**DAILY BOARD DATED 03/12/2020  
IN THE COURT OF H.H.J.SHRI. A.N.MARE  
COURT ROOM NO.34 ADDL. SESSIONS JUDGE**

<b>Sr.No.</b>	<b>Case Number</b>	<b>Parties Name</b>	<b>Stage</b>
1	SC ST Spl. Case 6/2018	State Government B K C Police Station V/s Sanjay Vasant Ramde	Charge
2	SC ST Spl. Case 8/2019	The State- Deonar Police Station V/s Tanaji Jankiram Gaikwad	Charge
3	MA SC ST 230/2019	The State Deonar P.Stn. V/s Sushil Omprakash Budhiya and Others	Hearing
4	MA SC ST 990/2019	Sanjay Sushil Bhosale V/s The State of Maharashtra Assistant Commissioner of Police, Deonar Division and Others	Hearing

**DAILY BOARD DATED 04/12/2020  
IN THE COURT OF H.H.J.SHRI. A.N.MARE  
COURT ROOM NO.34 ADDL. SESSIONS JUDGE**

<b>Sr.No.</b>	<b>Case Number</b>	<b>Parties Name</b>	<b>Stage</b>
1	Spl. Case 873/2020	State Government of Mahim Police Station, Mumbai. V/s Hemchnadra Chandrakan	Appearance
2	MA SC ST 1057/2017	Sham Shankar Pevekar V/s Mrs.Kalpana Pawar and other 15	Hearing and order on application Exh.12
3	SC ST Spl. Case 8/2016	The State Bandra Police Station V/s Edward Lopez and others	Compliance

**DAILY BOARD DATED 05/12/2020  
IN THE COURT OF H.H.J.SHRI. A.N.MARE  
COURT ROOM NO.34 ADDL. SESSIONS JUDGE**

<b>Sr.No.</b>	<b>Case Number</b>	<b>Parties Name</b>	<b>Stage</b>
1	RA SC ST 300/20	The State- Mankhurd Police Station V/s Riyaz Ahmad Akbarali Mansuri	Appearance.
2	RA SC ST 733/2020	The State of Maharashtra Through Wadala Police Station V/s Mithlesh Jangbahadur Yadav	Appearance